## [20 November, 2002] RAJYA SABHA

## Special contributory insurance scheme for weavers

210. SHRI SUDARSHAN AKARAPU: Will the Minister of TEXTILES be pleased to state the details of special contributory insurance scheme for weavers and when will the group insurance scheme be launched?

THE MINISTER OF STATE INTHE MINISTRY OFTEXTILES (SHRI BASANGOUDA R. PATIL): The Hon'ble Prime Minister, in his Independence Day address to the Nation on the 15th August, 2002, had announced the introduction of a special contributory insurance scheme for one million weavers and artisans combining the Janshree BimaYojana administered by the Life Insurance Corporation of India with Group Insurance Scheme. Accordingly in the Weavers'Welfare Scheme, a component called "Bunkar 'Bima Yojana' combining the Janshree Bima Yojana of the Life Insurance Corporation of India and the Group Insurance Scheme has been included and the draft scheme has been sent to the Planning Commission as per requirement. The scheme is for implementation during the Tenth Five Year Plan.

## Revival of NTC and its subsidiary units

211. SHRI SANTOSH BAGRODIA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to bring NTC under the disinvestment scheme;

(b) if not, whether the Central Government has granted a revival package for it and its subsidiary units;

(C) what is the amount of the revival package for NTC and its subsidiary units; and

(d) whether the subsidiary units under the NTC are expected to be revived under the same package?

THE MINISTER OF STATE INTHE MINISTRY OFTEXTILES (SHRI BASANGOUDA R. PATIL): (a) and (b) No, Sir. Attempts have already been made in the past under the ageis of BIFR for their revival in private sector which did not evoke any concrete response. Thereafter, Rehabilitation Schemes have been sanctioned by BIFR/Government

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